

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4429
ANSWERED ON:17.12.2009
TRANSIT LOSS ON CRUDE OIL TRANSPORTATION
Ram Shri Purnmasi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the permissible pipeline losses for oil sectors would be upto maximum 1 percent of the crude oil production;
- (b) if so, whether due to frequent leakages, handling and movement through road tankers coupled with adhoc and partial replacement of pipelines in the absence of regular replacement policy, the transit loss during the years 2004-05 to 2007-08 was in excess of the norms by 0.18 to 3.31 per cent leading to loss of production and loss of revenue to Rs. 73.38 crore;
- (c) the reasons for non-compliance of laid down norms and the failure to undertake capital overhauling of major equipment; and
- (d) the steps taken to ensure that equipments are overhauled regularly and on time?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

- (a) and (b): While there are no standards for permissible loss on crude oil transportation, the oil Public Sector Undertakings have reported that the transit pipeline losses on crude oil transportation during the years 2004-05 to 2007-08 were below 1%.
- (c) and (d): All pipelines and associated major equipments are maintained and overhauled according to the prescribed schedule and as per recommendations of the Original Equipment Manufacturers.